NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S.VIJAYARAGHAVAN (TECHNICAL MEMBER)

APPLICATION NUMBER

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PETITION NUMBER

: TCP/283/ (IB)/2017

NAME OF THE PETITIONER(S)

: K. RAMALINGAM

NAME OF THE RESPONDENT(S)

: SGS PETOR ORGANIC LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

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Foo Politoner

M/s. Grencon + 1220CIATES

W. T.V. SURCELL KUMAR

FOR RESPONDENT

K. Bf

Ar. K. BACAGANESH

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ORDER

Matter is called. As seen from the order dated 16.08.2017, the Registry was directed to issue notice to the Petitioner. The notice has been issued on the same day by the Registry which has been delivered and the track delivery report is also placed on the file. It appears that the Petitioner is not interested to pursue the matter in spite of service of the notice. Therefore, the petition is **dismissed in default.**

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(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL) (CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)

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